# CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH JABALPUR

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# Original Application No.200/00619/2011

Jabalpur, this Wednesday, the 11th day of April, 2018

## HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Naresh Kumar Gond S/o Late Gori Lal Gond Aged about 30 years, R/o Village-Piplaiya Jahir Peer The-Hujur District Bhopal M.P. 462010

-Applicant

(By Advocate –Shri M.N. Banerjee)

#### Versus

- 1. Union of India
  Through the Secretary
  Ministry of Post & Telecommunication
  Dak Bhawan
  Parliamentary Street
  New Delhi 1100016
- 2. Senior Superintendent of Post office Bhopal Circle Bhopal M.P. PIN 462003
- 3. Shri Phool Singh Gond, S/o Shri Shiv Singh Gond Village Larguwa P.O. Banwar Tehsil Jabera Thana Nohta, District Damoh M.P. PIN 470664

- Respondents

(By Advocate – Shri S.K. Mishra)

# ORDER (Oral)

## By Navin Tandon, AM:-

Learned counsel for the applicant submits during the pendency of this Original Application the applicant has been given appointment as Gramin Dak Sevak in another village. Therefore, he does not want to press this Original Application.

**2.** In view of the above, this Original Application is dismissed as not pressed.

(Ramesh Singh Thakur) Judicial Member (Navin Tandon) Administrative Member

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